

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-09-2023 AT 10:30 AM

CP(IB) No.689/9/HDB/2019
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Vardhan Traders

...Operational Creditor

VS

SNS Starch Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel Mr. G. Bhupesh, for the petitioner and Learned Counsel Smt. Sandhya Rani, for the Respondent present. Due to paucity of time, matter adjourned to 16.10.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)